	Weightage for	Percentage(%)
(a) Rural population		40
(b) States under DDP, DPAP, HADP & special categrural areas	gory hill States in terms of	35
(c) Not covered/partially covered villages (at 2:1 ratio))	15
(d) Quality affected villages		10
TOTAU		100

Individual rural water supply schemes are planned and implemented by the State Governments themselves and there is no need for taking up such proposals with the Government of India.

Winding up of EAS

- 1593. SHRI DHARAM PAL SABHARWAL Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the Employment Assurance Scheme (EAS) which was continuing till the end of Ninth Five Year Plan, has been given up from Tenth Five Year Plan; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) and (b) The Sampoorna Grameen Rozgar Yojana (SGRY) was launched with effect from 25th September, 2001 by merging scheme of the Employment Assurance Scheme (EAS) and the Jawahar Gram Samridhi Yojana (JGSY). The purpose was to have a larger wage employment programme for rural areas with the objective to provide additional wage employment and food security alongside creation of durable community, social and economic infrastructure in rural areas.

Flow of rural credit to the rural population

- 1594. SHRI A. VIJAYARAGHAVAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether there is any proposal of **a** doubling over the next three years of the flow of rural credit to the hard-pressed bulk of the rural population;

- (b) if so, the details including State-wise proposals, if any;
- (c) the detail of proposals from State Governments regarding more flow of rural credit if any, State-wise, category-wise as on today; and
 - (d) the details of the present rural credit, State-wise, category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) to (d) The comprehensive policy on agricultural credit announced by the Government envisages increasing the ground level flow of agricultural credit during the current year by 30% and doubling of the flow of agricultural credit in the next three years. Accordingly, Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) have issued guidelines to Commercial Banks and Regional Rural Banks and Cooperative Banks respectively for implementing the package. The detailed credit plans to achieve the growth rate envisaged in the policy are to be worked out by the respective State Level Bankers' Committee (SLBC).

Persons charge-sheeted under POTA

- 1595. SHRI ARUN JAITLEY: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) the number of persons charge-sheeted under POTA by various States so far;
 - (b) the number of persons convicted under POTA; and
 - (c) the number of persons acquitted after trial under POTA?

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): (a) to (c) Information is being collected and would be laid on the Table of the House.

Funding for PMGSY

1596. SHRI EKANATH K. THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has urged the Prime Minister's office to expedite the release of additional funds, raised through a 50 paise cess on every litre of diesel sold, for funding the Pradhan Mantri Gram Sadak Yojana (PMGSY);